

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/650(KB)2018
IA(I.B.C)/857(KB)2024,
IA(I.B.C)/867(KB)2024,
IA(I.B.C)/224(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	ANAND CARBO PRIVATE LIMITED VS KAMPILYA BUILDERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Amandeep Singh, Adv.]
Ms. Zeenat Shabab, Adv.]
Mr. Sudharshan Agarwal, Adv.]
Mr. Shyamal Kr. Bhattacharjee,] Liq-in-person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **21.05.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**